

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL		
APPLICATION NUMBER	: IA/114/2017 (IS 2317 IN : TCA/11/2016 : N. Shankaranarayan :Aruna Theatres & Enterprises (Private) Limited and others	
PETITION NUMBER		
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398	
S.No. Name (in Capital)	Represented by Signature	
1) Mr. Ramatonshnon Virarozh Seneon conniel to Mls. G. Sirashanloaren e S. Sothyagonent, 2) K. RAMERANY G. V. MOHAN KUMAR	Count by Applicant Count by Count by Restart No. 8	C.S. Ahr
3) a.v.morkar Kurnap	Cong for Resholant	a. Mrs
FOR R. RAJESIA		
t. AK. RHAHAVULU	commelfer Respondent	YM1

ORDER

Counsel for the petitioner present. Counsel for the respondent No. 8, 10 & 19 present. The counsel for the applicant has suggested the name for appointment of Chartered Accountant to which counsel for R 19 sought time to seek instructions from his client. The Counsel for R4 has also suggested the name of the Chartered Accountant, copy of which is given to other side At request of Counsel for R 19, time is enlarged. Put counsel. up on 23.08.2017

S. Jirqueloa. (S. Vijayaraghavan)

Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)